

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4994
ANSWERED ON:23.04.2015
INITIATIVES TO BRING DOWN PENDENCY OF COURT CASES
Dubey Shri Nishikant ;Mani Shri Jose K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has decided to withdraw frivolous and ineffective cases to bring down huge pendency of court cases;
- (b) if so the details thereof;
- (c) whether any guidelines have been framed by the Government or Supreme Court in this regard; and
- (d) if so the details thereof;

Answer

MINISTER OF LAW AND JUSTICE (SHRI. D.V.SADANANDA GOWDA)

- (a) & (b) No frivolous or ineffective cases are filed by the Govt.
- (c) No,
- (d) Does not arise.